

NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

CAUSE LIST – COURT NO.1

Hon'ble Shri Justice Dr. P. Jyothimani
Judicial Member

Date: 06-10-2017
Time: 10.30 am

Hon'ble Shri P.S. Rao
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Appeal No.22 of 2017(SZ) & M.A.No.61 of 2017(SZ)	A.Iyappan Kancheepuram Vs The Chairman, Tamil Nadu State Coastal Zone Management Authority and the Secretary to Government, Department of Environment and Forest, Secretariat Chennai and 2 others	M/s.M.Radhakrishnan P.Pugalthi M.Vetri Selvan Counsel for Appellant M/s. M.K.Subramanian E.Manoharan & P.Velmani for R1 to R3 M/s. G.M.Syed Nurullah Sheriff for R4	For Judgement
2	Application No.80 of 2017(SZ)	P.Prem Kumar Madurai District Vs The Secretary to the Government Department of Environment and Forests, Government of Tamil Nadu, Chennai and 7 others	M/s. T.Sai Krishnan Counsel for Applicant M/s M.K Subramanian for R1,R2, R5,R6 M/s. Rita Chandrasekar for R3,R4 M/s. E.Manoharan for R7,R8	For Reply

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Kerala Circuit Bench Cases

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Original Application No.118 /2017	Y Sam, Puthen Veedu, Powdikonam, Trivandrum Vs District Collector, Trivandrum & 11 Others	Y. Sam (Party in person)	For Appearance and Reply
2	Original Application No.119 /2017 and M.A.No 281/2017	N G Soman, Ambalamedu P O , Ernakulam Vs Bharat Petroleum Co Ltd., Kochi & 5 others	Sri. K J Sunil, Counsel for Applicant	For admission

3	Appeal No. 4/2017	Arun Vasu, Member, Mazhuvannoor Grama Panchayat, Ernakulam & 2 others Vs Kerala State Level Environment Impact Assessment Authority & 2 others	Sri. S Ranjith, Counsel for Appellant	For admission
4	Original Application No.155 /2017	Sri. A P Mathew, Janasakthi Unit President, Idukki Dist. Vs Chief Conservator, Forest Dept., Kerala &15 others	Smt. Sheeja P D, Counsel for Applicant	For admission
5	Original Application No.156 /2017	Mr.K.Prem Kumar, Madona, Industrial Estate P O, Trivandrum Vs Pollution Control Board And 2 others	Mr.S.M.Prem Counsel for Applicant	For admission
6	Original Application No.150 /2017	Jose Parayil Vs State of Kerala	Smt.T.B.Mini Counsel for Applicant	For admission
7	Original Application No.151 /2017	Charles T David, Thoppil House, Kolencherry P O, Ernakulam Vs State of Kerala & 3 others	Sri. M K Dileepan, Counsel for Applicant	For admission
8	Original Application No.152 /2017	Mr.Pious Thomas Vs Union of India	Mr.Jacob Sebastian Counsel for Applicant	For admission
9	Appeal No. 51/2016	George Issac Vs Ministry of Environment, Forest & Climate Change and others	Mr. Rajan Vishnuraj & Harish Vasudevan, Counsel For Applicant Mr. Gokul Krishnan for R1, Smt. Vidyalakshmi for R2, Smt. Suvitha A S for R3 &R4, Mr. T Navin for R5, Mr.Millu Dandapani& Rahul Kandampully for R6	After notice
10	Original Application No. 535/2016	Lawyers Environmental Awareness Forum (LEAF) Vs State of Kerala & others	Mr. S Subhashchand & Peter T Thomas Counsel for Applicant Smt. Suuvitha A S for R1 to R3, Sri. T.Navin for R6 to R8, Mr. Jimmy for R5	After notice

11	Review Application No. 20/2016 in Application No. 75/2015 (SZ)	Shammy Thilakan, Kollam Vs State of Kerala & others	Mr. P K Suresh Kumar & K P Sudheer Counsel for Applicant Mr. T Navin for R1 & R2, Mr. Anison, Sunil Narayanan M/s Sukumaran & Usha for R3	For Completion of Pleadings
12	Review Application No. 21/2016 in Application No. 64/2015 (SZ) M A No. 186/2017 M A No. 187/2017	Shammy Thilakan, Kollam Vs Kerala State Pollution Control Board & 5 others	Mr. P K Suresh Kumar & K P Sudheer Counsel for Applicant Mr. T Navin for R1 & R2, Mr. Anison, Sunil Narayanan M/s Sukumaran & Usha for R3	For Completion of Pleadings
13	Appeal No.26/2016	P.Chandrasekharan Nair Vs Tomy Thomas & Another	Mr. Shaji Thomas, Counsel for Appellant Mr. Joby Jose Kondody for R1, Mr. Rajan Vishnuraj & Harish Vasudevan for R2, Vidyalakshmy for Addl. R	For Completion of Pleadings
14	Original Application No.137/2016 & M. A 188 /2017	Lawyers Environmental Awareness Forum(LEAF) Vs State of Kerala & Others	Mr. S Subhashchand & Peter T Thomas, Counsel for Applicant Smt. Suvitha A S for R1,R3 & R4, Mr. T Navin for R2 Mr. Sandeep Gopalakrishnan, For R5, Mr. M.Kiranlal & Sandip Narain, Mr. P C Chacko, Mr. Gopalakrishnan B K , Mr.K Jaju Babu and Mr. P V Jayachandran for Addl. Respondents.	For Completion of Pleadings
15	Original Application No. 192/2016	Lawyers Environmental Awareness Forum (LEAF) Vs State of Kerala & others	Mr. S Subhashchand & Peter T Thomas, Counsel for Applicant Smt. Suvitha A S for R1,R2 & R4, Mr. T Navin for R2, Mr. P C Chacko for R5	For Completion of Pleadings
16	Original Application No. 222/2016	Kuruvichira Sri. Nagaraja Temple rep. by Custodian Mr. K S Ravindran Nair Vs Kunnathunadu Grama Panchayat & others	Mr. K S Ravindran Nair (Party in person) Smt. Suvitha A S for R2, Mr. T Navin for R3 Smt. Vidyalakshmi for Addl. R4	For Completion of Pleadings

17	Original Application No.409/2016 & M A 189 /2017	Mr. K K Muhammed Iqbal Vs Kerala State Pollution Control Board & others	Mr. K K Ashkar Counsel for Applicant Mr. T Navin for R1 & R2, Mr. N N Sugunapalan & S Sujin for R3 Mr. George Thomas Mevada & Manu Kuruvila for R4	For Completion of Pleadings
18	Original Application No. 413/2016	Lawyers Environmental Awareness Forum(LEAF) Vs State of Kerala & others	Mr. S Subhashchand, Counsel for Applicant Smt. A S Suvitha for R1,R2,R5 & R6, Smt. Vidyalakshmi for R3 & R4	For Completion of Pleadings
19	Original Application No.14/2016 (SZ)	Mr. Muhammed , Malappuram Dist., Kerala Vs Kerala State Level Environment Assessment Authority & Others	Mr. N C Radhakrishnan & P Velmani Counsel for Applicant M/s Warriar & Iyer Associates for R1, Mr. T Navin for R2, Smt. Suvitha A S for R3 & R4, Mr. Ahammedkutty for R5, Mr. Sudhish for R6 to R8	For hearing
20	Original Application No. 20/2016 (SZ)	Mr. Santo P L , Trichur & others Vs State of Kerala & others	Mr. Rajan Vishnuraj & Harish Vasudevan Counsel for Applicant Smt. Suvitha A S for R1 & R5, Mr. T Navin for R2 to R4, Mr. Santhosh V Poduval for R6, M/s Warriar & Iyer Associates for R7 to R15, R18, R22 to R24, & R26	For hearing
21	Appeal No. 76/2015 (SZ)	Mr. N Sekharan Nair Pathanamthitta Dist. Vs Ministry of Environment, Forest and Climate Change New Delhi & others	Mfr. Rajan Vishnuraj & Harish Vasudevan, Counsel for Applicant Mr. M R Gokulkrishnan for R1, Smt. Vidyalakshmi for R2, Smt Suvitha A S for R3, M/s Enoch David Simon Joel & Romy Jose for R5, Mr. Sujith Kumar for Addl. R7	For hearing
22	O.A.No. 157/2017 (Earlier) O.A.No. 16 /2016 (SZ) (Suo Moto)	Suo Moto The health Hazards created by Pollution of water from Bharathapuzha River as per news item in the ' Hindu' dated 15.01.2016	Smt. A.S.Suvitha for R1, R3 to R5 Mr.GT.Navin for R2	For orders

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Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 176 of 2013 (SZ) (02.15 pm)	Sri V.P. Krishnamoorthy Chennai-21. Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and others	Mr. A. Yogeshwaran, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1, R9 & R10 M/s M.K. Subramanian for R2 Smt. Rita Chandrasekar for R3 M/s Abdul Saleem for R4 M/s R. Senthil Kumar for R5 Mr. M.R Gokul Krishnan for R7 M/s Ramasubramaniam Associates for R6 M/s. King & Partridge for R8 Mr. D.S.Ekambaram for R12 M/s.Jayash B.Dolia for R13	
2	Application No. 34 of 2014 (SZ)	K.S. Jayaraman, Tondiarpet, Chennai. Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Partridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	For Report
3	Application No. 35 of 2014 (SZ)	R. Selvi, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, D. Gentley Rathnaraj Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4	

			Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	
4	Application No. 36 of 2014 (SZ)	K. Umachandran, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	For Report
5	Application No. 37 of 2014 (SZ)	S. Shanthi, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	
6	Application No. 38 of 2014 (SZ)	G. Mahesh Kumar, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5	

			M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	
7	Application No. 39 of 2014 (SZ)	R. Vijaya, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	For Report
8	Application No. 40 of 2014 (SZ)	K. Sampath Kumar, Tondiarpet, Chennai. Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K.Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	
9	Application No. 41 of 2014 (SZ)	K. Kamalakannan, Tondiarpet, Chennai. Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General) for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K. Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6	

			Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	
10	Application No. 42 of 2014 (SZ)	G. Purushothaman, Tondiarpet, Chennai Vs Union of India, Ministry of Petroleum and Natural Gas, New Delhi-1 and 7 others	M/s. E. Maharajan, Counsel for Applicant Sri. Su. Srinivasan (Asst. Solicitor General)for R1 Mr. M.R Gokul Krishnan for R2 M/s S. Ramasubramaniam Associates for R3 M/s M.K.Subramanian for R4 Smt. Rita Chandrasekar for R5 M/s. King & Patridge for R6 Mr. Abdul Saleem for R7 M/s. Dua Associates R.Senthil Kumar for R8	For Report

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